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THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): I beg to lay on the Table, under section 58 of the Delhi Development Act 1957, a copy of Notification No. F. I(48)/58-GA dated the 26th February, 1959, publishing the Delhi Development Authority Regulations, issued by the Delhi Development Authority. [Placed in Library. See No. LT-1302/59.]

## NOTIFICATIONS PUBLISHING CERTAIN AMENDMENTS IN THE FERTILISER CONTROL ORDER, 1957

THE MINISTER OF AGRICULTURE (DR. P. S. DESHMUKH): I beg to lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy each of the following Notifications of the Ministry of Food and Agriculture (Department of Agriculture) publishing certain amendments in the Fertiliser (Control) Order, 1957:—

- (i) Notification G.S.R. No. 282, dated the 24th February, 1959.
- (ii) Notification G.S.R. No. 283, dated the 24th February, 1959.
- (iii) Notification G.S.R. No. 358, dated the 17th March, 1959.

[Placed in Library. See No. LT-1308/59 for (i) to (iii)]

## SIXTH ANNUAL REPORT OF THE HINDUSTAN SHIPYARD (P) LTD. AND THE AUDITORS' REPORT THEREON

SHRI S. K. PATIL: I beg to lay on the Table, under sub-section (1) of section 639 of the Companies Act, 1956. a copy of the Sixth Annual Report of the Hindustan Shipyard Private Limited for the year 1957-58, together with the Auditors' Report thereon. [Placed in Library. See No. LT-1327/59.]

## NOTIFICATION OF ELECTION OF TRUSTEES OF THE PORT OF BOMBAY REPRESENTING CERTAIN COMMERCIAL INTERESTS

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SHRI S. K. PATIL: I also beg to lay on the Table a copy of the Ministry of Transport and Communications Notification No. l-PG(49)/58, dated the 12th February, 1959, regarding the election of Trustees of the Port of Bombay representing certain commercial interests. [Placed in Library. See No. LT-1364/59.]

## NOTIFICATIONS UNDER THE ESSENTIAL COMMODITIES ACT, 1955

THE DEPUTY MINISTER OF FOOD AND AGRICULTURE (SHRI A. M. THOMAS): I beg to lay on the Table under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy each of the following Notifications of the Ministry of Food and Agriculture (Department of Food):—

- (i) Notification G.S.R. No. 220/ Ess. Com/S dated the 23rd February, 1959, publishing the Punjab Sugarcane (Prohi bition of use for manufacture of Gur) Order, 1959. [Placed in Library. See LT-1319/59.]
- (ii) Notification G.S.R. No. 289, dated the 9th March, 1959.
- (iii) Notification G.S.R. No. 290, dated the 9th March, 1959.
- (iv) Notification G.S.R. No. 291, dated the 9th March, 1959, publishing the Rice and Paddy (Kerala) Price Control Order, 1959.
- (v) Notification G.S.R. No. 292, dated the 10th March, 1959, publishing the Uttar Pradesh Foodgrains (Restrictions on Border Movement) Order, 1959.

TPlaced in Library. See No. LT-1309/59 for (ii) to (v).l